

from the Government of Rajasthan for allocation of Naptha for production of Soda Ash, Urea, Di-ammonium Phosphate and to set up a Petrochemical Complex in the State. Marketing and Pricing of Naphtha stand decontrolled with effect from 1-4-1998. Consequently, Government does not make allocation of Naptha to consumers in various sectors, except the power sector for which Naptha allocation is made in accordance with the new Liquid Fuel Policy.

(b) Does not arise.

Decline in milk production in Haryana and Rajasthan

2930. SHRI SURYABHAN PATIL VAHADANE: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether it is a fact that the production of milk has declined in Haryana and Rajasthan due to which there is always shortage of milk in DMS depots and mother dairy depots;
- (b) if so, whether Government have made any review on the milk output in these States;
 - (c) if so, the details thereof; and
- (d) the proposals of Government to increase the output of milk in Haryana and Rajasthan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) to (c) No Sir, on the contrary the production of milk in Haryana and Rajasthan has increased in the last few years. Milk production in the last 3 years in Haryana and Rajasthan is as follows:—

('000 MTs)

Year	Production	Production of Milk	
	Haryana	Rajasthan	
1997-98	4204	5873	
1998-99	4373	6487	
1999-2000	. 4527	6923	

Hence the question of shortage of milk in Mother Dairy and DMS, due to decline in milk production in the States of Harvana & Rajasthan, does not arise.

(d) Animal Husbandry and Dairying is a State subject. However, in order

to supplement the efforts of the State Governments for increasing milk production, Central Government also provides support through various Central Sector/Centrally Sponsored schemes.

Illegal Collection of Prawn at Orissa Coast

2931. SHRIMATI JAYAPRADA NAHATA:

SHRI AMAR SINGH: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government are aware that illegal collection of prawn seedings has become a flourishing trade alongwith the Orissa Coasts; and
 - (b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV): (a) and (b) Reports of wild prawn seed collection in coastal areas have been received by the Government of Orissa. The State Government has banned illegal collection and transport of wild shrimp seed through a notification dated 14-2-1994 issued under the Orissa Marine Fishing Regulation Act, 1982. The District Collectors of coastal areas and the concerned railway authorities have been directed to take action against violators. Apart from the action taken by the State Government, the Aquaculture Authority has also issued clear guidelines prohibiting the use of wild prawn seeds in the country.

Improper Distribution of Relief Material in Orissa

†2932. PROF. RAM GOPAL YADAV :

SHRI RAMA SHANKER KAUSHIK: Will the Minister of AGRICULTURE be pleased to state:

- (a) the total value of food articles sent as a relief measure as well as the relief provided from the Prime Minister Calamity Fund for the sufferer of natural calamity in Orissa;
- (b) whether all given material has been appropriately distributed, if so, the reaction of Government on the report in respect of Orissa tragedy published in 'Dainik Jagran' dated 8th March, 2000 by Indian Women Press Corps; and
- (c) the details of action taken on the investigation, if any, done by Government into the scam which took place in distribution of relief material?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE - (SHRI SBPBK SATYANARAYANA RAO): (a) to (c) It is primarily the